

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Alchemist Asset Reconstruction Company Ltd
Vs
VME Properties Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/85(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/1442(CHE)/2024; IA/443(CHE)/2023

ORDER

IA/1442(CHE)/2024

Present: Ld. Counsel Shri. Kanishk Khetan for the Applicant.

Status / Progress report filed by the Monitoring Professional towards
implementation of the plan.

It is stated that the plan is to be implemented by July 2024.

List the application for filing the updated progress report on **05.08.2024**.

IA/443(CHE)/2023

Present: Ld. Counsel Shri. Kanishk Khetan for the Monitoring
Committee.

Ld. Counsel Shri. Akshay Goel for the SRA.

Ld. Counsel Ms. Mahima Ahuja for the Respondents.

Despite last opportunity, till date steps not taken by the Applicant / SRA
in terms of the order dated 05.04.2024.

List the application for hearing on **05.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)